

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-201**  
IB-786/ND/2020

**IN THE MATTER OF:**

MCA Industries

....Applicant

**Vs.**

Earth Water Ltd

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

Order delivered on 10.11.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

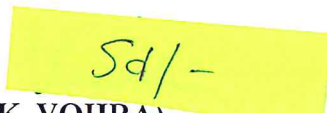
**PRESENT:**

For the Applicant : Mr. Mohit, Ms. Kritika  
For the Respondent : Ms. Swaralip Deb Roy

**ORDER**

Ms. Swaralip Deb Roy has appeared on behalf of respondent and seeks time to file the reply. Respondent is directed to file reply within ten days from today by serving advance copy of the same upon the Ld. Counsel of petitioner, thereafter, the petitioner is directed to file the rejoinder if any, within 5 days from the receipt of the reply . No further adjournment will be granted on any ground.

List this case on **26.11.2020**.

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**